

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9605/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM DAYAL & ORS.

Respondent(s)

(IA No.124731/2017-CONDONATION OF DELAY IN FILING and IA  
No.124734/2017-EXEMPTION FROM FILING O.T.)

Date : 08-02-2018 This petition was called on for hearing today.

For Petitioner(s)

Ms. Aishwarya Pathak, Adv.  
Mr. Akshat Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

The Id. Counsel for the petitioner to take fresh steps  
alongwith fresh and complete addresses of respondent Nos.1 to  
3 within three weeks, as prayed for. Notice thereafter be  
issued.

The Id. Counsel for the petitioner to take fresh steps  
for service of respondent No.4 within two weeks. Notice  
thereafter be issued.

List again on 6.4.2018.

KAPIL MEHTA  
Registrar  
8.2.2018

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